

Central Administrative Tribunal
Principal Bench
New Delhi

C.P. No. 68/95
in
O.A. No. 1728/99

New Delhi, this the 14th day of August, 1995

Hon'ble Shri N.V.Krishnan, Vice-Chairman (Adm.)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri P.C.Garg,
s/o Shri K.N.Garg,
R/o B-28, Panchwati,
Delhi-33.
(By Shri S.K.Bisaria, Advocate)

Petitioner

Versus

1. Shri P.P. Chauhan,
Chief Secretary,
Govt. of NCT of Delhi,
5, Sham Nath Marg,
Delhi.
2. Shri G.S.Pathak,
Director of Education,
Old Secretariat,
Delhi.

..Respondents

(By Shri S.K.Sinha proxy for Sh. Jog Singh, Adv.)

ORDER (ORAL)

By Hon'ble Shri N.V.Krishnan, Vice-Chairman (Administrative)

An affidavit has been filed by the respondents reporting the full compliance of the judgement. A copy of the affidavit has also been served on the learned counsel for the applicant/petitioner and he admits that the judgement has been now fully complied with.

In the circumstances, notice issued to the respondents is discharged.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member (J)

(N.V.Krishnan)
(N.V.Krishnan)
Vice-Chairman (A)